

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3022  
TO BE ANSWERED ON FRIDAY, 05<sup>th</sup> January, 2018  
15 PAUSHA, SAKA 1939**

**Debts of Andhra Pradesh**

**3022. SHRI Y.V. SUBBA REDDY**

Will the Minister of FINANCE be pleased to state:

- a) the details of total debts of Andhra Pradesh at the time of its division in June, 2014 along with its debts to various financial and other institutions as of June, 2014, institution/agency-wise;
- b) whether the State Government of Andhra Pradesh is in deep financial crisis and if so, the details thereof;
- c) the details of total debts of other States as of June, 2014, State-wise;
- d) the details of the present debts of Andhra Pradesh as of 1st December, 2017 and the agencies/ institutions from which Andhra Pradesh got loans and repayment made since June, 2014, institution/agency/ year-wise; and
- e) the details of projects/schemes/ programmes for which above debts have been utilised by the Government of Andhra Pradesh, year/scheme-wise and the status of each of such scheme/ programme/project?

MINISTER OF STATE IN MINISTRY OF FINANCE  
**(SHRI PON. RADHAKRISHNAN)**

(a) As gleaned from Finance Accounts of the State of Andhra Pradesh, the details of outstanding public debt and other liabilities as on 01.06.2014 is placed at **Annex-I**.

(b) One of the terms of references of Fourteenth Finance Commission (FFC) was inter alia to consider the resources of the State governments and demands on such resources under different heads, including the impact of debt levels on resource availability in debt stressed states, for the five years commencing on 1st April 2015, on the basis of levels of taxation and non-tax revenues likely to be reached during 2014-15.

In this context, FFC has observed at para 14.49 of its Report that the aggregate debt and deficit indicators of all States are well within the target threshold suggested by the Thirteenth Finance Commission. As such FFC has not identified any State as debt stressed State. Besides, Debt-GSDP ratio is one of the prime indicators of financial health of a State's economy. As per the State-wise illustrative fiscal roadmap drawn by FFC, the Debt-GSDP ratio projected for the State Government of Andhra Pradesh is 23.88% for 2014-15, 24.33% for 2015-16 and 24.74% for 2016-17. Hence, the Debt-GSDP ratio of the State Government of Andhra Pradesh is within the projection made by FFC.

(c) As per Reserve Bank of India (RBI) Report titled “State Finances: A Study of Budgets of 2016-17”, the state-wise details of debts of the other States excluding Andhra Pradesh at the end of March 2014 and March 2015 are placed at **Annex-II**.

(d) As gleaned from the State’s Finance Accounts and Budget documents, outstanding public debt of the State of Andhra Pradesh was Rs.1,73,854 crore at the end of March 2016 (actuals), which is estimated to be increased to Rs.1,92,984 crore at the end of March 2017(RE) and further estimated to be increased to Rs.2,16,027 crore at the end of March 2018 (BE).

(e) Debts are primarily taken by the State Govt. for meeting the fiscal deficit of the State including Andhra Pradesh for a given year. The utilization details of debt taken by the States are maintained by the State Governments.

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Annex-I to reply to part (a) of Lok Sabha Unstarred question No. 3022 for 05.01.2018.

**Outstanding public debt and other liabilities of Andhra Pradesh as on 01.06.2014**

| <b>Sl. No.</b> | <b>Nature of Borrowings</b>                               | <b>Amount (Rs. in crore)</b> |
|----------------|-----------------------------------------------------------|------------------------------|
| 1              | Internal Debt of the State Government                     |                              |
|                | - Market Loans                                            | 1,17,050.53                  |
|                | - Bonds                                                   | 487.33                       |
|                | - Loans from Financial Institutions                       | 5,703.65                     |
|                | - Special Securities issued to National Small Saving Fund | 25,207.73                    |
|                | - Other Loans                                             | 406.42                       |
|                |                                                           |                              |
| 2              | Loans and Advances from the Central Government            | 17,666.66                    |
| 3              | Other Liabilities: Public Account                         | 33,649.31                    |
|                | <b>Total</b>                                              | <b>2,00,171.63</b>           |

**Annex-II to reply to part (c) of Lok Sabha Unstarred question No. 3022 for 05.01.2018.**

**OUTSTANDING DEBT OF OTHER STATES EXCLUDING ANDHRA PRADESH**

**(Rs. in Billion)**

| <b>Sl. No.</b> | <b>States</b>     | <b>At the end of March 2014</b> | <b>At the end of March 2015</b> |
|----------------|-------------------|---------------------------------|---------------------------------|
| 1              | Arunachal Pradesh | 47.1                            | 61.6                            |
| 2              | Assam             | 309.7                           | 354.6                           |
| 3              | Bihar             | 886.2                           | 994.0                           |
| 4              | Chhatisgarh       | 260.8                           | 310.9                           |
| 5              | Goa               | 132.8                           | 140.9                           |
| 6              | Gujarat           | 1885.2                          | 2025.1                          |
| 7              | Haryana           | 796.1                           | 926.7                           |
| 8              | Himachal Pradesh  | 338.8                           | 381.8                           |
| 9              | Jammu & Kashmir   | 448.2                           | 482.2                           |
| 10             | Jharkand          | 378.4                           | 437.4                           |
| 11             | Karnataka         | 1389.8                          | 1583.7                          |
| 12             | Kerala            | 1256.8                          | 1435.6                          |
| 13             | Madhya Pradesh    | 963.6                           | 1087.5                          |
| 14             | Maharashtra       | 3093.3                          | 3218.1                          |
| 15             | Manipur           | 70.9                            | 73.9                            |
| 16             | Meghalaya         | 65.9                            | 69.1                            |
| 17             | Mizoram           | 62.2                            | 70.1                            |
| 18             | Nagaland          | 83.5                            | 79.5                            |
| 19             | Orissa            | 504.7                           | 508.8                           |
| 20             | Punjab            | 1023.0                          | 1123.9                          |
| 21             | Rajasthan         | 1281.9                          | 1480.9                          |
| 22             | Sikkim            | 33.4                            | 35.0                            |
| 23             | Tamil Nadu        | 1795.7                          | 1856.1                          |
| 24             | Telangana         | -                               | 726.6                           |
| 25             | Tripura           | 87.4                            | 93.3                            |
| 26             | Uttar Pradesh     | 2662.4                          | 3140.7                          |
| 27             | Uttarakhand       | 303.1                           | 340.4                           |
| 28             | West Bengal       | 2590.1                          | 2773.2                          |